

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 275 OF 2019 &
IA NO. 1329 OF 2019**

Dated: 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sahasradhara Energy Private Ltd

.... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Mr. A.K. Pradhan, Auth. Rep.

Counsel for the Respondent(s) :

Mr. C.K. Rai
Mr. Sachin Dubey for R-1

ORDER

Issue notice to the Respondents on main Appeal as well as IA No. 1329 of 2019 returnable on 04.09.2019. Dasti, in addition is permitted.

List the matter on **04.09.2019**.

**(S.D. Dubey)
Technical Member**

pr/vt

**(Justice Manjula Chellur)
Chairperson**